

24.09.2014.

List is being revised. No one is present on behalf of the applicant. Sri Deepak Shula holding brief for Sri A. Pal, learned counsel for the respondents.

It is seen from the record that no one was present on behalf of the applicant on 20.08.2014. Official respondents have filed their reply in the month of September, 2013 but no R.A. has been filed till date.

Today, there is neither any request for pass-over nor any request for adjournment. It appears that applicant is not interested in pursuing the OA. Accordingly, the OA is dismissed in default and for non-prosecution.

*OA
copies to counsel
Date 24.09.14
Prabha Dutt
25-9-14*

J. Ch.
(Ms. Jayati Chandra)
Member (A)

Amit/-

*Mr. Agrawal
(Navneet Kumar)
Member (J)*